

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

E.P. NO. 02 OF 2018 IN
APPEAL NO. 137 OF 2013

Dated : 30th May, 2018

Present : Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

T.T. Limited ... **Appellant(s)**
Vs.
Tamil Nadu Generation & Distribution Corporation
Ltd. & Anr. ... **Respondent(s)**

Counsel for the Petitioner (s) : Ms. Shilpi Jain Sharma
Mr. Mukul Sharma

Counsel for the Respondent(s) : ---

ORDER

The learned counsel, Ms. Shilpi Jain appearing for the Appellant prays for a short adjournment in this matter.

The submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter on **13.07.2018**, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

tpd/vt